(viii) Central Board of Secondary Education (CBSE) issued a circular on 18.08.2017 to all schools on safe and effective use of Internet and Digital Technologies in Schools and School buses.

(ix) MHA released a booklet: "A Handbook for Adolescents/Students on Cyber Security" to create awareness among citizens especially students/children about various cyber threats that can impact the children and ways to safeguard themselves against cyber crimes. The copy of the booklet is available in the following link: *https://mha.gov.in/sites/default/files/ CyberSafety_English_Web_03122018.pdf.*

Availability of Aadhaar data with private companies in Telangana

515. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Aadhaar data is shared to private companies doing Government e-projects in certain States;

(b) if so, the details thereof with particular reference to cases registered in Telangana State over Aadhaar data theft; and

(c) whether Government has examined the issue and how Aadhaar data was captured by private agencies and stores in foreign servers?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) Based on the Report of Inspector General of Police, West Zone, Hyderabad and I/c SIT, a complaint was lodged by the Unique Identification Authority of India (UIDAI) which has been registered *vide* FIR No.278/2019 on 12.04.2019 at Madhapur Gutalla PS, Cyberabad against Management of M/s IT Grids India Pvt. Ltd and others.

Privacy breach of Indians by WhatsApp

516. SHRI RAVI PRAKASH VERMA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether privacy breach of Indians by WhatsApp have been reported recently;